

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

124/252//ND/2018

IN THE MATTER OF:

M/s Arham Infrastructure Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Order delivered on 02.07.2018

Coram:

R.VARADHARAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/Applicant :

For the Respondent/RoC :

For the Income Tax :

Mr. Shobhit Srivastava, Advocate

Ms. Lakshmi Gurung, Advocate

ORDER

On the request of learned counsel for the parties, matter is adjourned to 02.08.2018.

—sd—

(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar

0

—sd—

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)